

(a) whether the Government propose to invest more funds for the expansion of Cochin Refineries; and

(b) if so, the details thereof and the steps taken in this regard?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) Yes, Sir.

(b) The proposal for the expansion of capacity of Cochin Refinery was given first stage clearance by the Government for preparation of a Detailed Feasibility Report, in May, 1990.

A Detailed Feasibility Report has been received from M/s. Cochin Refineries Limited on December 31, 1990 for the expansion of the refinery at a total estimated cost of Rs. 363 crores. The project proposal will be processed for Government approval.

Performance of BCCL

1885. SHRI A. K. ROY: Will the Minister of ENERGY be pleased to state:

(a) the details of production and finan-

cial position of the Bharat Coking Coal Limited for the last three year, year-wise break up for the underground and open cast mines, separately:

(b) the details of the miners in the underground mines and the capacity utilisation of machine in open cast mines for the last three years, year-wise;

(c) the amount paid as full back wages and the amount lost for absenteeism of the miners contributing to the loss;

(d) the categories of officers and the time they are supposed to be in the underground mines physically guiding the production; and

(e) the cost of production of coal in the percentage contribution of different factors in the cost and also making the loss perennial and the steps taken to minimise the losses?

THE MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI): (a) The production and financial position of Bharat Coking Coal (Ltd. (BCCL) for the last three years is as follows:

Production: (Million Tonnes)

1987-88		1988-89		1989-90	
Under-Ground	Open-cast	Under-ground	Open-cast	Under-ground	Open-cast
13.81	11.80	14.36	11.94	13.29	13.32

Financial Position (After adjustment under Coal Price Regulation Account)

1987-88		1988-89		1989-90	
<i>(Rs. crores)</i>					
— 112.01		— 5.19		+ 51.33 (+ Profit — Loss)	

(b) to (e). The information is being collected and to the extent available will be laid on the Table of the House.

Kelkar Committee on Natural Gas

1886. SHRI M. M. PATEL:
SHRI PRAKASH KOKO
BRAHMBHATT:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Government have received the Kelkar Committee report for fixing the Price of Natural Gas;

(b) if so, the details of the recommendations thereof; and

(c) the action taken thereon and if not, the time by which it is likely to be taken?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) Yes, Sir.

(b) and (c). The recommendations of the Committee are under the consideration of the Government. A final decision is likely to be taken early.

Power Generation in Country

1887. SHRIMANORANJAN BHAKATA:
Will the Minister of ENERGY be pleased to state:

(a) the details about the generation and shortfall of power, State/Union Territory-wise; and

(b) the short-term and long-term measures taken or proposed to be taken to meet the power requirement, state-wise/Union Territory-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRIBABANRAO DHAKANE): (a) The desired information is given in the Statement given below.

(b) The measures being taken to improve the availability of Power include expediting commissioning of new generation capacity, implementation of short gestation projects, improving the performance of existing power stations, reducing transmission and distribution losses, implementation of demand management and energy conservation measures and arranging transfer of energy from surplus to deficit areas. The long term measures for rationalising power development include acceleration of hydro development, layer programme of transmission and distribution, coal beneficiation, diversification of fuels and modes of transportation of coal, etc.